

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 71 (RE-2007)/2004-2009
NEW DELHI, DATED THE 22nd October, 2007

- In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol.I :

Attention is invited to Public Notice No.76 (RE-2006) 2004-2009 dated 18.12.2006 whereby Aayaat Niryat Form for Focus Market Scheme was announced.

For proof of landing, in addition to documents prescribed therein, “tracking report from goods carrier, evidencing arrival of export cargo to destination Focus Market” shall also be acceptable for grant of Focus Market Scheme benefits for exports made from 1.4.06 till 31.3.2007.

This issues in Public interest.

Sd/-
(R.S. GUJRAL)
Director General of Foreign Trade and
Ex Officio Additional Secretary to the Government of India

(Issued from File No. 01/94/180/643/AM08/PC-1)

